GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3352

TO BE ANSWERED ON THE 16TH MARCH, 2021/ PHALGUNA 25, 1942 (SAKA)

ATTACK ON POLICE

3352. SHRI MANOJ TIWARI: DR. NISHIKANT DUBEY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there has been a spurt in the incidents of attack on police personnel by miscreants in various parts of the country;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government to check this serious trend in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): 'Police' & 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order and prevention, detection, investigation and prosecution of crime are with the respective State Governments. States are competent to take action in this regard under extant laws. Data on incidents of attack on police personnel by miscreants is not maintained centrally.
